

ment for maintaining the Rashtrapati Bhavan during the last three years:—

1965-66	..	Rs. 3,65,852
1966-67	..	Rs. 3,89,156
1967-68	..	Rs. 3,94,698

#### Antibiotics manufacturing Units

6622. SHRI BABURAO PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number, names and places of factories manufacturing various antibiotics in private and public sectors with names quantity and value of products annually manufactured by each unit during the three years ending the 31st March, 1967; and

(b) the quantity and value of sales effected by each unit in the public sector during the year ending the 31st March, 1967 with the amount of original investment and profit made by each unit?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMIAH): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### Officials of Antibiotics Manufacturing Units

6623. SHRI BABURAO PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the names, designations, annual salaries and perquisites of 12 top officials of each Antibiotics manufacturing Unit in the public sector;

(b) the names and designations of the Officers of each public sector Unit who went overseas during the last three years ending the 31st March, 1967, countries visited by each with period of stay, expenses and

foreign exchange provided for each trip; and

(c) the number of labour employed in each public sector unit and annual wage bill of each unit?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMIAH): (a) to (c). The information is being collected and will be laid on the Table of the House.

जय इंजीनियरिंग वर्क्स लिमिटेड, कलकत्ता पर आयकर की बकाया राशि

6624. श्री हुकम चन्द कछवायः क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दस वर्षों में जय इंजीनियरिंग वर्क्स लि० कलकत्ता पर आयकर की कितनी राशि बकाया है ; और

(ख) इसके वसूल करने के लिए सरकार क्या कार्यवाही कर रही है ?

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) तथा (ख). अपेक्षित सूचना इकट्ठी की जा रही है और यथासम्भव शीघ्र सदन की मेज पर रख दी जायगी ।

#### Reference of Cases to All India Institute of Medical Sciences

6625. SHRIMATI UMA ROY: Will the Minister of HEALTH, FAMILY PLANNING, AND URBAN DEVELOPMENT be pleased to state:

(a) whether the C.G.H.S. authorities recognise the All India Institute of Medical Sciences, New Delhi, for purposes of reference of cases to Specialists; and

(b) if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY):** (a) and (b). Cases are referred to the All India Institute of Medical Sciences, New Delhi, by the Director General of Health Services on the advice of senior specialists of the C. G. H. S. when the requisite facilities for treatment are not available in the Central Government Hospitals, Viz., Safdarjung and Willingdon Hospitals.

#### Land under Irrigation in India

**6626. SHRI KIRUTTINAN:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the acreage of land that was under Irrigation by the end of 1947;

(b) the extent of land proposed to be brought under Irrigation during 1968-69, State-wise; and

(c) the amount spent since 1947 and proposed to be spent in 1968-69, State-wise;

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDHESHWAR PRASAD):** (a) About 50 million acres.

(b) About 90 million acres. State-wise information as available, is given in Statement-I laid on the Table of the House. [*Placed in Library. See No. LT-797/68.*]

(c) Approximate Statewise expenditure upto the end of 1967-68 (including expenditure on Plan schemes prior to 1951) incurred on major and medium irrigation projects and expenditure incurred on minor irrigation schemes from Second Plan to end of 1967-68 is given in statement-II, laid on the Table of the House. [*Placed in Library. See No. LT-798/68.*]

During the First Plan minor irrigation was included under the Group "Agricultural Production" and as such separate figures of outlays Statewise on minor irrigation schemes are not available.

The Annual Plan for 1968-69 has yet to be finalised.

#### Losses in State Electricity Boards

**6627. SHRI G.S. MISHRA:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the names of the State Electricity Boards in the States under President's Rule and the Union Territories which are running in loss and the extent of loss suffered by them during the last 5 years and the reasons therefor;

(b) the steps taken and proposed to be taken to minimise these losses and the result thereof; and

(c) the way in which these losses are augmented by Government presently?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD):** (a) to (c). Out of the Electricity Boards of the States of Uttar Pradesh, West Bengal and Haryana, which are at present under President's rule, the State Electricity Board of U. P. has shown a loss in its revenue account for 1966-67. In respect of West Bengal State Electricity Board, there has been no loss in the revenue accounts for the years 1965-66 and 1966-67. The Haryana State Electricity Board was constituted on 1st May, 1967, and the first annual accounts for the year ended 31st March 1968 are under compilation. There are no Electricity Boards or commercial electricity undertakings on the lines of the Electricity Boards in the Union Territories except for the Delhi Electric Supply Undertaking in Delhi. The Delhi Electric Supply Undertaking is not running at a loss.

The extent of losses in the revenue accounts of the State Electricity Boards of West Bengal and U.P. since 1962-63 are given in the statement laid on the Table of the House. [*Placed in Library. See No. LT-799/68.*] The losses incurred by the